

ITEM NO.11

COURT NO.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).3934/2017

RAM PARSHOTAM MITTAL & ORS.

Appellant(s)

VERSUS

HOTEL QUEEN ROAD PVT.LTD. ANDORS. & ORS.

Respondent(s)

WITH C.A. No. 3935/2017 (XIV)

Date : 29-08-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. Pinaki Mishra, Sr. Adv.
Mr. S. Udaya Kumar Sagar, Adv.
Ms. Bina Madhavan, Adv.
Mr. Piyush Dwivedi, Adv.
Mr. Suryanarayan Singh, Adv.
Mr. Shreyasi Kunwar, Adv.
Mr. Nitesh Jain, Adv.
M/S. Lawyer S Knit & Co, AOR

For Respondent(s) Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Ardhendumauli Kumar Prasad, AOR

Mr. Shyam Divan, Sr. Adv.
Mr. Kumar Mihir, AOR

Mr. Jaideep Gupta, Sr. Adv.
Mr. Jayant Mehta, Adv.
Mr. Saurabh Kalia, Adv.
Mr. Drishti Harpalani, Adv.
Mr. Kunal Verma, AOR
Mr. Yugandhara Pawar Jha, AOR
Mr. Vikas Singh, Sr. Adv.
Mr. Gopal Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow i.e. 30.8.2018.

(B.PARVATHI)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER